

22.2.76

Hon'ble Mr D.C. Verma, J.M.

Hon'ble Mr D.S. Bawaia, AM.

Shri Shalendra Srinastara brief holder
to Shri R.K. Migani for the applicant and
Hon. Sadhna Srinastara for the respondents.

Learned Counsel for the applicant states
at the Bar that he ~~will~~^{does} not press. The O.A.
is, therefore, dismissed as not pressed.

The stay order stands vacated.

Sharma
AM

J.M.

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